

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 111
(IB)307/(ND)/2019

IN THE MATTER OF:

MerckensKarton-UND PappenFabric GMBH	...	Applicant
Vs.		
Franco Leone Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 16.07.2021

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Mr. Dushyant Tiwari, Advocate
For the Respondent	: Mr. Gaurav Mitra, Mr. Aditya Gauri, Ms.ShriyaRaychaudhari, Advs.

ORDER

The Counsels for the both parties are present and both the counsels have submitted that let this matter be listed before the Regular Bench.

List on **27.08.2021.**

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)